

**DIVISION BENCH**

**O-153**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/49(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> August, 2021, 10:30  
A.M**

Name of the Company	POLYMET SA (S) PTE. LIMITED Vs. SHREE TEL FAB INDUSTRIES PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Operational Creditor

Ms. Shivangi Thard, Advocate

For the Corporate Debtor

Mr. Ayush Jain, Advocate

**ORDER**

Ld. Counsel for the parties present.

Settlement agreement dated 28.08.2021 has been placed on record. In terms of which, parties have entered into a settlement.

The settlement agreement shall form part of record. CP(KB)/49(KB)2021 is dismissed as withdrawn in terms of settlement agreement. Liberty is however granted to the Operational Creditor to revive the matter in case settlement agreement fails.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**